

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose       | Section            | Name of the Parties<br>M/s. / Mr.                        |
|-------------------------|----------|---------------|--------------------|--|
| CP 5/16                 | TP 40/17 | For<br>Orders | 433(e) /<br>433(f) | Spectramat IFM Services Vs<br>Parkway Holdings Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|         |                                     |                        |           |

Counsel for petitioner is present. Today, he has filed Form 5. Registry to check and put up.

List it on 17.08.2017.

  
MEMBER (J)

  
MEMBER (T)